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Title: Need to conduct the work of Madras High Court in Tamil.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, millions of Tamils have been yearning that Tamil should also become the language of the Madras High Court. The Resolution moved by the hon. Chief Minister of Tamil Nadu, Dr. Kalamangar M. Karunanidhi for introduction of Tamil in orders, decrees and other proceedings of the Madras High Court was passed unanimously by the Tamil Nadu Legislative Assembly. The Government of Tamil Nadu sent a proposal to the Government of India for its consent authorizing use of Tamil in Madras High Court.

The Official Languages Act, 1963 permits use of official language of the State, in addition to the English language, for the purpose of any judgement, decree or order passed or made by the High Court for the State. In the States of Bihar, Uttar Pradesh, Madhya Pradesh and Rajasthan, the use of official language of those States has been authorized in all the proceedings of the High Courts of those States. In regard to Tamil Nadu, a discrimination is being made.

The use of Tamil as the language of the Madras High Court is not exclusive, but in addition to English language.[\[R90\]](#)

Introduction of Tamil language will not, in any way, prohibit use of English language, in proceedings and/or orders. Also, any order passed in Tamil shall always be accompanied by an official English translation. There will, thus, be no difficulty in hearing or passing of orders by the Judges of Tamil Nadu High Court. It would be unconstitutional to say that in the High Courts, only the English language shall be used.

MR. CHAIRMAN : You are not allowed to speak the whole thing.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): The people of Tamil Nadu expect that Tamil Nadu should be treated on an equal footing with Bihar, Uttar Pradesh, Madhya Pradesh and Rajasthan in so far as the application of Article 348(2) of the Constitution of India read with Section 7 of the Official Languages Act, 1963 is concerned. I urge upon the Union Government to permit use of Tamil language in proceedings and orders of Madras High Court.